

OFFICE, DISTRICT LEGAL SERVICES AUTHORITY,
MADHEPURA

NOTICE

In the compliance of direction of Bihar State Legal Services Authority, Patna, application is invited for new empanelment of Panel Lawyer (total 75) under District Legal Services Authority, Madhepura for year 2021-2024 (three years)

A. For district headquarter – 50 (fifty) lawyers will be empanelled

Out of them :-

- (i) For J.J.B. Board – 15 lawyers including 5 women lawyers
- (ii) For protection of women from Domestic Violence – 10 women lawyers
- (iii) The rest for Civil, Criminal Revenue – 25 lawyers

B. For Sub divisions Udakishungnaj – 25 lawyers will be empanelled

Out of them :-

(i) For Protection of Women

From Domestic Violence Act, 2005

- 5 Women lawyers

(ii) Rest for Civil, Criminal, Revenue etc

- 20 lawyers including women

Direction for selection as a Panel Lawyer -

1. Person must be lawyer as well as legal practitioner.
2. Person must have at least three years experience certificate issued by concerned Bar Association.
3. Person must give affidavit in which he/she declares that no criminal or civil case is pending in any court in which he/she is party.

Note – Candidates are directed that they can send their filled application form with necessary document to Office, District Legal Services Authority, Madhepura whose shall be addressed to the District & Sessions Judge cum Chairman, District Legal Services Authority Madhepura till 15.03.2021 through speed post/registered post. They can also submit the filled application form personally in the Office of District Legal Services Authority, Madhepura.

* No application will be entertained/considered after 05.00 pm of 15.03.2021

Ordered by
Incharge Secretary
District Legal Services Authority
Madhepura
06-03-2021

OFFICE, DISTRICT LEGAL SERVICES AUTHORITY,
MADHEPURA

FORMATE OF APPLICATION FOR EMPANELMENT AS PANEL LAWYER

Application No./2021

(For office use)



01. Name of Post -

02. Applicant's Name -Self attested photo

03. Date of Birth -

04. Age on 01-03-2021 -

05. Gender -

06. Residential Address-

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07. Office Address (if any) -

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08. Telephone No. "Office" (If any) -

09. Telephone No. "Residential" (If any) -

10. Mobile No. -

11. Mobile No. (Whatsup No.) -

12. FAX No. -

13. Email Id. -

14. Specialisation field (Criminal, civil etc. Plz. Specify)

15. Educational Qualifications -

Course	Name of Board/University	Year of Passing	Pass %
Graduation			
Professional Degree (LL.B.)			
Post Graduation (LL.M.) IF ANY			

16. Date of Enrolment as an Advocate -

17. Enrolment No. -

18. Practice Experience (Duration of actual practise) -

19. Specify whether earlier remained on the panel of District Legal Services Authority, Madhepura.

Please tick the concerned column.

YES

NO

20. Whether any disciplinary case/complaint was against the applicant with any Bar Council/DLSA.

YES

NO

21. List of the document be attached with application.

- a. Self Attested copy of Degree of Law.
- b. Self Attested copy of Certificate of Enrolment issued by the State Bar Council under the Advocate Act, 1961
- c. Self Attested copy of Experience Certificate issued by the concerned Bar Association.
- d. Affidavit in which he/she shall declare that no litigation pending in any court in which he/she is party.

Signature

Date -

Declaration

I hereby declare that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. In the event of any information being found false/incorrect at any stage, my candidature is liable to be cancelled. I have read and understood the instructions and terms and conditions of the empanelment and agree to abide by those. I declare that I fulfill the eligibility conditions for the category to which I am seeking empanelment. I have not submitted any other application for empanelment, besides the present one.

Place :-

Date :-

Signature